

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 1706
TO BE ANSWERED ON 29.07.2021

Development of Small Scale Industries

1706 . SHRI DHARAMBIR SINGH:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has formulated any scheme in the name of 'Atmanirbhar' to promote MSME;
- (b) if so, the criteria followed for the same along with the details thereof;
- (c) whether the Government has made or proposes to make any assessment for the development of small scale industries in the country;
- (d) if so, the details of the steps taken/proposed to be taken in Haryana State as per the survey conducted as above;
- (e) whether the development of technology in respect of small scale industries is highly insufficient here in comparison to that in main countries across the world, particularly in China where small scale industries play an important role in dumping their own product in the markets of various other countries; and
- (f) if so, the concrete steps likely to be taken by the Government in this regard?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

(a) & (b): Yes, Sir. The Government has announced various relief measures for several sectors under the AatmaNirbhar Bharat Abhiyan and has taken a number of initiatives to support the MSME Sector in the country, especially in Covid-19 pandemic situation. Some of them are:

- Rs 20,000 crore Subordinate Debt for Micro Small & Medium Enterprises(MSMEs).
- Rs. 3 lakh crores Collateral free Automatic Loans for business, including MSMEs.
- Rs. 50,000 crore equity infusion through MSME Fund of Funds.
- New revised criteria for classification of MSMEs. Retail and wholesale trades are also included under MSMEs.
- New Registration of MSMEs through 'Udyam Registration' for Ease of Doing Business.
- No global tenders for procurement up to Rs. 200 crores.

(c) & (d): The Ministry of MSME implements various schemes and programmes for growth and development of MSME Sector in the country, including in the State of Haryana. These schemes and programmes include Prime Minister's Employment Generation programme (PMEGP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), A Scheme for Promoting Innovation, Rural Industry & Entrepreneurship (ASPIRE), Interest Subvention Scheme for Incremental Credit to MSMEs, Credit Guarantee Scheme for Micro and Small Enterprises, Micro and Small Enterprises Cluster Development Programme (MSE-CDP), Credit Linked Capital Subsidy and Technology Upgradation Scheme (CLCS-TUS).

Studies have been conducted by National Small Industries Corporation and Khadi and Village Industries Commission to assess the impact of COVID-19 Pandemic on MSMEs, including units set up under PMEGP.

(e) & (f): A Help-Desk & Facilitation Centre has been set up in Directorate General of Trade Remedies, which deals with the trade remedial measures, including anti-dumping measures. This Help Desk & Facilitation Centre is an institutional arrangement to facilitate optimal utilization of available trade remedial measures by different stakeholders.

Its functions inter-alia include:

- Disseminate information to Domestic Industry (DI) regarding various Trade Remedies.
- Hand-hold DI, especially MSMEs, in filing trade remedial petitions.
- Guide MSMEs to remove 'data gaps' while filing applications.
- Guide the Indian exporters facing Trade Remedial Investigations in other countries.
- Provide information regarding available Non-Tariff Measures to Domestic Industry and advise them to avail the same with the support of concerned Administrative Ministry/ Department.
- Provide information regarding estimated time lines for completion of various procedures and for disposal of cases.
